Suppl. Cause List No. 1 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail Appl. No. 15/2020

Bodh Raj ... Applicant

Through:- Mr. Jagpaal Singh, Advocate

V/S

UT of Jammu and Kashmir

...Non-applicant

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice to the non-applicant for filing objections. Medical report of the accused be also filed.

List on 28.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 18.05.2020 Pawan Chopra